

HIGH COURT FOR THE STATE OF TELANGANA

ROC No.169/SO/2023

Date:23.01.2023

CIRCULAR No.3/2023

Sub: High Court for the State of Telangana – Celebration of Republic Day on 26th January, 2023 – Certain instructions – Issued.

The High Court hereby directs all the Unit Heads in the State to celebrate the Republic Day Ceremony by Unfurling the National flag at 08:30 a.m., on 26th January, 2023 in the respective Court premises.

As directed, all the Judicial Officers in the State are hereby directed to follow the above said instructions, without fail.


REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana at Hyderabad {for placing the same before the Hon'ble the Chief Justice}.
2. All the P.Ss to the Hon'ble Judges, High Court for the State of Telangana at Hyderabad {for placing before the Hon'ble Judges}.
3. The P.Ss to the Registrars, High Court for the State of Telangana at Hyderabad {for placing before the Registrars}.
4. All the Unit Heads in the State of Telangana {with a request to communicate the copy of the Circular to all the Judicial Officers working in your Unit under proper acknowledgement}.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Director, Mediation and Arbitration Centre, Hyderabad.
8. The Secretary, High Court Legal Services Committee, Hyderabad.